

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

Petition(s) for Special Leave to Appeal (Civil) No(s).22748/2010

KEWALANAND B.ED.COLLEGE

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T., PERMISSION TO FILE ADDL.
GROUNDS and prayer for interim relief)
WITH SLP(C) NO. 23453 of 2010
(With prayer for interim relief and office report)
SLP(C) NO. 23817 of 2010
(With prayer for interim relief and office report)

Date: 05/08/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Atishi Dipankar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

None for the petitioner in all the matters.

The ld. Counsel, Mr Deepak Goel appears and submits that he undertakes to file vakalatnama for respondent No.4 in SLP(C) No. 22748/2010 within two weeks from today. He is directed to file memo of undertaking in office during the course of the day in that regard.

The ld. Counsel for the petitioner to take fresh steps for confirming the service of the unserved respondents in all these matters within four weeks from today.

List again on 19.9.2011.

(H.B.PRABHAKARA SASTRY)

REGISTRAR

hj